

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1570
ANSWERED ON 20.12.2022

GOVERNMENT INITIATIVES IN RENEWABLE ENERGY SECTOR

1570. SHRI K.R. SURESH REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has taken any initiatives to create new markets by stimulating demand for green technologies, goods and services, and creating new job opportunities in the renewable energy sector;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (c) Government have taken several initiatives to for promotion and creation of new markets in the renewable energy sector. These include :

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Implementation of Production Linked Incentive (PLI) scheme for solar PV manufacturers for Rs. 24,000 crores.
- Imposing Basic Customs Duty on cells and modules to encourage domestic manufacturing
- Notified the National Bioenergy Energy Programme with an outlay of Rs 858 Cr under Phase I to promote waste to energy, biomass and biogas programmes
- Promulgated the Green Open Access Rules to enable the commercial and industrial sector to generate/procure energy for their own consumption.
